## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 12.01.2021 (TUESDAY)

### COURT – III (VIRTUAL MODE)

#### 10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 294-295 of 2020 Part Heard	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
2.	Comp. App. (AT) (Ins) No. 606 of 2020 Part Heard	Sepco Electric Power Construction Corporation Vs. Sumit Binani & Ors	Abhinav Raghuvanshi	Misha-R1 & R2 Srideepa Bhattacharyya-R3

#### 02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

#### For Hearing

3. Comp. App. (AT) (Ins) No. 03 of 2020 Asset Reconstruction Company (India) Ltd.  Part Heard  With  Comp. App. (AT) (Ins) No. 625 of 2020 Asset Reconstruction Company (India) Ltd.  Part Heard  With  Shubhankar Agarwal Aman Varma Megha Tyagi-R1 Kamal Jain-R2  Ltd. & Anr.	of incurr	<del>"5</del>			
Asset Reconstruction Company (India) Ltd.  With  Comp. App. (AT) (Ins) No. 625 of 2020 Asset Reconstruction Company (India) Ltd.  Shubhankar Agarwala Shubhankar Agarwala Megha Tyagi-R1 Kamal Jain-R2 Ltd. & Anr.	3.	Comp. App. (AT)	Pawan kumar Agarwal	Arjit Pratap Singh	Aman Verma
Part Heard  With  Comp. App. (AT) (Ins) No. 625 of 2020  Asset Reconstruction Company (India) Ltd. & Anr.  Shubhankar Agarwala Aman Varma Megha Tyagi-R1 Kamal Jain-R2		(Ins) No. 03 of	Vs.		
Part Heard With  Comp. App. (AT) (Ins) No. 625 of 2020 Asset Reconstruction Company (India) Ltd. & Anr.  No. 625 of Ltd. & Anr.		2020	Asset Reconstruction Company		
With  4. Comp. App. (AT) (Ins) No. 625 of (2020 Asset Reconstruction Company (India) Ltd. & Anr.  With  Shubhankar Agarwala Aman Varma Megha Tyagi-R1 Kamal Jain-R2			(India) Ltd.		
4. Comp. App. (AT) (Ins) No. 625 of 2020 Asset Reconstruction Company (India) Ltd. & Anr. Shubhankar Agarwala Aman Varma Megha Tyagi-R1 Kamal Jain-R2		Part Heard			
(Ins) No. 625 of Vs. Megha Tyagi-R1 2020 Asset Reconstruction Company (India) Ltd. & Anr.			With		
Asset Reconstruction Company (India) Ltd. & Anr.  Kamal Jain-R2	4.	Comp. App. (AT)	Pawan Kumar Agarwal	Shubhankar Agarwala	Aman Varma
Ltd. & Anr.		(Ins) No. 625 of	Vs.		Megha Tyagi-R1
		2020	Asset Reconstruction Company (India)		Kamal Jain-R2
Part Heard			Ltd. & Anr.		
		Part Heard			

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